

DEMAND AND PRODUCTION OF FILMS

*386. SHRI RAMGOPAL GUPTA: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) what are the present requirements of films for photography and the cinema industry;

(b) what capacity has been licensed for their production; and

(c) what portion of demand is met from indigenous production?

THE MINISTER OF INDUSTRY IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI N. KANUNGO): (a) The present requirements are estimated at four million sq. meters *per annum*.

(b) A capacity of 6 million sq. meters of these types of films has been licensed.

(c) At present the entire requirement is met by Imports.

*387. [Transferred to the 25th June, 1962.]

SHORT SUPPLY OF TYRES AND TUBES

*388. SHRI RAMGOPAL GUPTA: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether it is a fact that tyres and tubes are in acute short supply at present throughout the country;

(b) if so, what are the reasons therefor; and

(c) what steps Government are considering to ease the situation?

THE MINISTER OF INDUSTRY IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI N. KANUNGO): (a) No, Sir.

(b) and (c) Do not arise.

ISSUE OF PERMITS TO GOA, DAMAN AND DIU

*389. SHRI LOKANATH MISRA: Will the PRIME MINISTER be pleased to state:

(a) the number of permits issued by Government for visit to Goa, Daman and Diu up to 31st March, 1962;

(b) how many of those who were issued permits were (i) Indians and (ii) foreigners?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI DINESH SINGH): (a) The number of permits issued from January 22 to March 31, 1962 was 2,766.

(b) 2,683 permits were issued to Indian nationals and 133 to foreigners.

COMPLIMENTARY LITERATURE COURSE

*390. SHRI R. S. KHANDEKAR: Will the PRIME MINISTER be pleased to state:

(a) whether Complimentary Literature Course *Curso Complementar de Letras* of Goa has been recognised in India;

(b) if so, what is its equivalent examination of the Indian Universities;

(c) whether appointments are made on the strength of this course in India as well as in Goa; and

(d) if not, why not?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI DINESH SINGH): (a) to (d) Information in this matter is not available with the Government and is being collected.

LEGISLATION FOR EMPLOYMENT OF HANDICAPPED

*391. SHRI M. RUTHNASWAMY: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether the Government of Madras has requested the Government of India to enact legislation in regard to special facilities for the employment of handicapped persons;